

30

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**CP(CAA) No. 10/NCLT/AHM/2018
CA(CAA) No. 142/NCLT/AHM/2017**

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.01.2018**

Name of the Company: Parth Imaging Centre Pvt Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
-------	------------------------	-------------	----------------	-----------

1.	GA (Mr.) HITEN PARIKH	PCA	Petitioner	
----	-----------------------	-----	------------	---

2.				
----	--	--	--	--

ORDER

Learned FCA Mr. Hiten Parikh i/b Parikh & Majmudar present for Petitioner.

Proof of service of notice on statutory authorities filed but as 30 days are not over petitioner FCA requested for time.

Common representation of Regional director received.

List the matter on 29.01.2018.


MANORAMA KUMARI
MEMBER JUDICIAL

Dated this the 12th day of January, 2018.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL